

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 1345(ND)/2019

IN THE MATTER OF:

M/s. Nextgen Procon Pvt. Ltd.

....PETITIONER

SECTION

Under Section 59 IBC 2016

Order delivered on 01.11.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)

For the Petitioner/Applicant : Mr. Parshant jain and Arpit Dwivedi Advocates
For the Corporate Debtor :
For the Intervener : Mr. Harshit Agarwal and Mr. Siddhartha Tandon
Advocates

ORDER

Counsel for the the Liquidator is present. Counsel for Intervener present. The Counsel for Liquidator has filed the reply to the application filed by the Intervener. The Counsel for Intervener seeks time for filing the Rejoinder.

Put up on 29.11.2019.



(K. K. VOHRA)
MEMBER (TECHNICAL)



(Ch. Mohd. Sharief Tariq)
MEMBER (JUDICIAL)